

Annexure-9

Name of the corporate debtor: MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED; Date of commencement of liquidation: 25.06.2024; List of stakeholders as on: 24.08.2024

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Employees' Provident Fund Organisation, Regional Office, Port Blair		22-07-2024	₹ 46,39,178	₹ 46,39,051	EPF Dues	-	-	-	2.09%	-	-	-	₹ 127	As per IBBI Notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38"
				₹ 46,39,178	₹ 46,39,051					2.09%				₹ 127	